

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2134  
ANSWERED ON:07.12.2011  
PRUNING CENTRALLY SPONSORED SCHEMES  
Agarwal Shri Jai Prakash;Botcha Lakshmi Smt. Jhansi

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the experts panel, under B K. Chaturvedi, suggested pruning the number of Centrally sponsored schemes;
- (b) if so, the details thereof;
- (c) the steps taken to implement and monitor these schemes properly;
- (d) the amount of funds allocated to the States for annual schemes during the last three years, State-wise; and
- (e) the details of expenditure incurred on the schemes, State-wise during the above period

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCE (Dr. ASHWANI KUMAR)

(a) & (b): The Sub-committee headed by Shri. B. K. Chaturvedi, Member, Planning Commission has recommended rationalisation of existing 147 Centrally Sponsored Schemes (CSS) into 59 schemes. The details of CSS operated by Ministries/Departments and that proposed by the Committee after rationalisation are annexed.

(c): The principal responsibility for monitoring these schemes rests with the concerned line Ministry / Department. However, the progress of implementation of these schemes is also reviewed on regular basis in sectoral Half Yearly Performance Review Meetings chaired by Members of the Planning Commission. Additionally, a Delivery Monitoring Unit (DMU) has been set up in the PMO to review performance of select Flagship programmes / initiatives / iconic projects. The DMU reports are available on the websites of the concerned Central Ministry/Department. The Mid Term Appraisal of the plans also reviews the schemes and suggests mid-course corrections. Further, the States provide Utilization Certificates and other reports as may be prescribed from time to time to the administrative Ministries concerned responsible for implementation of the CSS; which forms the basis for further release of funds.

(d) & (e) : In case of CSS, Planning Commission allocate the funds to the implementing Ministries/ Departments. Allocations to the States are made by the implementing Ministries/Departments based on scheme's guidelines and funding pattern. The amount of funds allocated and expenditure incurred on schemes are available in the respective implementing Ministry's Outcome and performance Budget.